NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/27/2016

NAME OF THE PETITIONER(S) : S. Padma and Another

NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others

UNDER SECTION : 397/398 of CA & 1956

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

Sander Petitioner

2. C. PRASANNAMENKISSIT Coul for Rep1,283

4. C. PRASANNAMENKISSIT

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. He also stated that he is filing an application for impleading necessary parties. He is directed to serve a copy of the same to the other side for reply. Time extended at request of counsel for respondents to file counter. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)